

OFFICE OF THE DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS DELHI

1842

ORDER

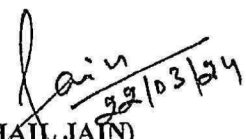
23 MAR 2024

The following postings/transfers are hereby made with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Anil Kumar	SJA/Branch Incharge, Purchase Cell & Litigation Branch, East District, Karkardooma Courts, Delhi.	SJA in General Branch, East District, Karkardooma Courts, Delhi.
2.	Ms. Sarika	JA/Asst. Ahlmad in the Court of Sh. Ashish Rastogi, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.	JA/Branch Incharge in Purchase Cell & Litigation Branch, East District, Karkardooma Courts, Delhi.
3.	Sh. Purshottam Singh	JA in Pool Car Section, East District, Karkardooma Courts, Delhi.	JA in R & I Branch, East District, Karkardooma Courts, Delhi.
4.	Sh. Maninder Pal Singh	JJA in Nazarat Branch, East District, Karkardooma Courts, Delhi.	JJA in Judicial Branch, East District, Karkardooma Courts, Delhi.
5.	Sh. Rajinder	JA in Office Pool, East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Sh. Ashish Rastogi, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.
6.	Sh. Suresh Chand Meena	JA/Ahlmad in the Court of Sh. Ashish Rastogi, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.	JA/Asst. Ahlmad in the Court of Sh. Ashish Rastogi, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.
7.	Ms. Rekha Sharma	JJA/Asst Ahlmad in the Court previously presided over by Sh. Vijay Kumar Jha, ASJ (SC-Rc-03), East District, Karkardooma Courts, Delhi (since abolished)	JJA/Asst Ahlmad in the Court of Sh. Gajender Singh Nagar, ASJ (SC-RC-02), East District, Karkardooma Courts, Delhi.
8.	Sh. Kamal Kishore	JA/Asst Ahlmad in the Court of Sh. Gajender Singh Nagar, ASJ (SC-RC-02), East District, Karkardooma Courts, Delhi.	JA in Nazarat Branch, East District, Karkardooma Courts, Delhi.

Note: Non-compliance of the above directions or immediately proceedings on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

- Sh. Mukesh Kumar, Branch Incharge, Facilitation Centre & E-Sewa Kendra is directed to work as Branch Incharge, Hindi Section in addition of work already assigned to him.
- Ms. Pooja Malhotra is directed to work as Branch Incharge, R & I Branch, East District, Karkardooma Courts, Delhi in addition of duties already assigned to him.
- Sh. Kamal Kumar, JA in Video Conferencing is directed to work as Branch Incharge, Pool Car Branch, East District, Karkardooma Courts, Delhi in addition of duties already assigned to him.


 (SHAIL JAIN)
 Principal District & Sessions Judge
 East District, KKD Courts, Delhi

No. 2667-2677/Admn.(East)/KKD/Delhi

Dated : 22.3.2024.

Copy forwarded for information and necessary action to:-

1. The District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Officers concerned Karkardooma Courts, Delhi.
3. The Officers In-charge of all the Branches, East District Karkardooma Courts, Delhi.
4. The DDO, East District, Karkardooma Courts, Delhi.
5. The Administrative Officer (Judl./Incharge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn.I, II & III, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
11. The concerned file.

Jain
28/03/24
Principal District & Sessions Judge
East District, KKD Courts, Delhi

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